

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) No. 225 of 2020**

**IN THE MATTER OF:**

**3A Capital Services Ltd.**

**...Appellant**

**Vs.**

**Sanghi Spinners India Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. J. K. Chaudhary, Advocate.**

**For Respondents: Mr. Y. Suryanarayana and Mr. A. Chakravarthy,  
Advocates for R-1 to 4.**

**Mr. Lakshya Kampani, Advocate for R-13.**

**ORDER**

**(Through Virtual Mode)**

**08.01.2021:** For filing of Vakalatnama of R – 1to 4 and filing of Reply/Response of R- 1 to 4 at request, of the Learned Counsel Mr. Y. Suryanarayana, the matter is adjourned to 11<sup>th</sup> February, 2021.

The copy of the Reply/Response of R- 1 to 4 shall be served to the Learned Counsel for the Appellant well in advance one week before the next date of hearing. It is open to the Learned Counsel for the Appellant to file Rejoinder, if any, thereafter. The Office of the Registry is permitted to receive the aforesaid Replies and the Rejoinder to file by the concerned parties.

In respect of R-5,9,11 and 13 notices were delivered and on their behalf there is no appearance before this Tribunal today. In respect of R-6,7 notices were not delivered and on their behalf none represents before this Tribunal today. In respect of R-8,10 & 12 notices are in transit and in respect of those Respondents services of notice is awaited. For R-6 & 7 fresh

notice is ordered in this regard the Appellant is directed to take fresh steps. Notice is ordered to the Respondent returnable by 11<sup>th</sup> February, 2021.

Let the requisites be filed along with a process fee within three days from today. If the Appellant provides an e-mail address of the Respondent, service may also be effected in that mode. Also notice is permitted to be served on the concerned Respondents through speed post.

The Registry is directed to List the matter on **11<sup>th</sup> February, 2021.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

sr/kam

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